COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 03 OF 2017 & IA NO. 03 OF 2017

Dated: 12th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Sundew Properties Ltd.			Appellant(s)
Vs. Telangana Electricity Regulatory Commission & Anr			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Appoorva Misra Mr. Abhishek Manot	
Counsel for the Respondent(s)	:	Mrs. D. Bharathi Reddy Ms. Vidyottma for R-1	
		Mr. Rakesh Kumar Sha	rma

Mr. Rakesh Kumar Sharma Mr. Nishant for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.11.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt